

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

19.

CP(IB)-1600(MB)/2017

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.04.2019**

NAME OF THE PARTIES:

Techno Crafts Switchgears Pvt. Ltd.

v/s.

Danco Enterprises India Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for both sides are present.
2. At request of the party, matter is adjourned to **30.04.2019** for reporting Settlement.

Sd/-

V.P. SINGH
Member (Judicial)

11.04.2019
pvs